Sr. No. 3

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CSA No. 6/2007

Subash Chander Banathia

.....Appellant(s)

Through:- None.

V/s

Rani Thapa and others

....Respondent(s)

Through:- None.

Coram: HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

## **ORDER**

Awaiting appearance of learned counsel for the parties,

adjourned.

List on 30.06.2020.

(Vinod Chatterji Koul) Judge

Jammu 15.06.2020 Rakesh